

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2261
ANSWERED ON:14.03.2007
ROAD PROPOSAL FOR HIMACHAL PRADESH
Shandil Dr. (Col.) Dhani Ram

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received proposals from various State Governments particularly from Government of Himachal Pradesh for development of roads from Central Road Fund ;
- (b) if so, the details thereof State-wise and year-wise ;
- (c) the names of road development projects which have been sanctioned by the Government ;
- (d) the total amount sanctioned for each of these projects; and
- (e) the time by which these projects are expected to be completed ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d) : Proposals received from various State Governments / Union Territories for sanction under Central Road Fund during current year for development of roads including Himachal Pradesh are given at Annexure-I The details of on-going projects and amounts sanctioned are given at Annexure-II. The names of projects in Himachal Pradesh sanctioned under Central Road Fund with date and amount sanctioned are given at Annexure-III.

(e) The development of State roads under Central Road Fund Scheme is a continuous process and, therefore, no specific time frame can be given. However, the guidelines provide that completion period of individual project is not to exceed 24 months including period of tendering.